

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.153
ANSWERED ON 25.11.2024

NEW POWER PROJECTS

153. SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of **Power** be pleased to state:

- (a) the details on new power projects that have been planned or are currently under construction to meet the rising electricity demand across the country;
- (b) the timeline for completion of new power projects currently under development in the State of Maharashtra, and the estimated additional capacity they will contribute; and
- (c) whether Government has taken measures to ensure that new power projects are sufficient to meet the projected future electricity demand, particularly in urban and industrial areas?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) : The details of new power projects that have been planned or are currently under construction are as follows:

Hydro

Currently, 28 Hydroelectric Projects (HEPs) aggregating to 13,997.5 MW and 05 Pumped Storage Projects (PSPs) aggregating to 6,050 MW are under construction in the country.

Detailed project reports (DPRs) of 28 HEPs aggregating to 19,460 MW and 04 PSPs aggregating to 4,100 MW have been concurred by CEA.

11 HEPs aggregating to 8,036 MW and 44 PSPs aggregating to 60,050 MW are under Survey & Investigation (S&I).

Thermal

Currently, 29,200 MW coal-based capacity is under construction, 18,400 MW of capacity has been awarded and 47,240 MW of candidate capacity is under consideration.

Nuclear

Currently, 7,300 MW nuclear capacity is under construction and 7,000 MW capacity has been accorded administrative approval.

Renewable Energy (RE)

As on 31.10.2024, a total of 1,27,050 MW of RE capacity is under implementation and 89,690 MW is under bidding.

(b): 02 PSPs, Bhivpuri (1,000 MW) and Bhavali (1,500 MW), in Maharashtra have been concurred by CEA. Further, 09 PSPs are currently under Survey & Investigation (S&I) for preparation of DPRs in Maharashtra. As on 31.10.2024, 01 under-construction thermal power project namely, Bhusawal TPS, Unit-6 (660 MW) is likely to be commissioned by January 2025. Further, 02 coal-based power plants namely Koradi (2x660 MW) and Chandrapur (800 MW) are under consideration.

(c): The Government of India has taken several steps to meet the projected future electricity demand. These *inter-alia*, include;

- i. Notification of trajectory for RE power bids of 50 GW/year to be issued by Renewable Energy Implementation Agencies (Solar Energy Corporation of India Limited, NTPC Limited, NHPC Limited, SJVN Limited) from FY 2023-24 to FY 2027-28.
- ii. Inter State Transmission System (ISTS) charges have been waived for inter-state sale of solar and wind power for projects to be commissioned till 30th June 2025, for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.
- iii. To boost RE consumption, Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30, including separate RCO for Distributed Renewable Energy.
- iv. Scheme for setting up of Ultra Mega Renewable Energy Parks is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.
- v. Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.
- vi. Cabinet has approved the Viability Gap Funding (VGF) scheme for offshore wind energy projects for installation and commissioning of 1 GW of offshore wind energy projects (500 MW each off the coast of Gujarat and Tamil Nadu)
- vii. "Strategy for Establishments of Offshore Wind Energy Projects" has been issued indicating a bidding trajectory of 37 GW by 2030 and various business models for project development.
- viii. The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19th December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- ix. In 2019, Government announced measures to promote Hydro Power Sector such as declaring Large Hydro Projects (>25 MW) as Renewable Energy source, Tariff rationalization measures for bringing down hydropower tariff, Budgetary Support for Flood Moderation/ Storage Hydro Electric Projects (HEPs), Budgetary Support to Cost of Enabling Infrastructure i.e., roads/bridges, etc.